

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 251 of 2013 & IA No. 334 of 2013

Dated : 11th August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Timarpur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

**Counsel for the Respondent(s) : Mr. Vishal Anand &
Mr. Gaurav Dudeja for R.3
Mr. Arjun Krishnan for R.2
Mr. Manu Seshadri for R.1
Mr. Dhananjay Baijal &
Mr. Nikhil Nayyar for CERC**

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **1st September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt